

(vi) Need for instructing Mizoram Government to permit chakma families to retain the jungles already cut down by them for firming.

DR. R. ROTHUAMA (Mizoram): I rise to make the following statement of urgent public importance and request the Home Minister to take immediate action in the matter thereof.

That on the verbal instructions of the Administrative Officer of Marpara village, Aizawl District, Mizoram, about 21 Chakma families of this village, cut down the jungles within the jurisdiction of Laisawral village for jhuming in the last part of December, 1982. Laisawral village people, on hearing this went down to the proposed jhuming area. They had bitter personal encounter with those Chakma village people. They manhandled the Chakma people and burnt their jhum huts and properties. They took about 12 Chakma people to Laisawral village with their hands tied behind their back. Both sides reported the matter before concerned authorities of Mizoram Government but nothing has been done to settle the matter.

Since these ignorant and illiterates Chakma families cut down the jungles for jhuming on the clear-cut verbal instructions of their Administrative Officer posted at Marpara, I request the Home Minister to immediately instruct the Mizoram Government to give immediate permission to those Chakma families to retain those jungles already cut-down for their jhuming only for this year 1983 pending final settlement of the boundary disputes between the two villages.

14.02 hrs.

[SHRI F. H. MOHSIN *in the Chair*].

GENERAL BUDGET, 1983-84—GENERAL DISCUSSION—*Contd.*

MR. CHAIRMAN: Now the general debate on the General Budget will begin. The speaker is from BJP, Shri Agarwal. The available time for you is 25 minutes.

SHRI SATISH AGARWAL (Jaipur): I thank you very much for informing me on that score. I have already made a request to the Hon. Speaker that as I speak very little on other subjects and this is my most favourable subject, I may be given more time and the Chairman will kindly bear this in mind and the moment you feel that I am going out of the point and that the points are not relevant or constructive suggestions and formulations on the Budget, you can stop me at that point of time even before 25 minutes. Thank you very much.

The House is currently debating the General Budget presented by the Hon. Finance Minister on 28th February, 1983. While participating in this discussion, I would like to make it very clear at the out-set that so far as the detailed scrutiny of the taxation proposals are concerned. I reserve my comments to the time when the discussion on the Finance Bill takes place. This is primarily on account of the fact that the time at my disposal today is very short and secondly it will be more relevant to deal in detail with the various taxation proposals which have been brought forward by the Government.

It is probably for the first time that any Finance Minister has taken a serious note of the recommendations made by Parliamentary Committees, particularly the Public Accounts Committee. I as Chairman of the Public Accounts Committee wish to place on record my deep appreciation for the cognisance taken by the Hon. Finance Minister, for incorporating many of the recommendations which were made by the Public Accounts Committee in the past and also taking into consideration a letter written by me to the Hon. Finance Minister before the introduction of the Budget for incorporating certain more suggestions which may crop up during the course of time. I have publicly complimented the Finance Minister and it has appeared in the press to which Mr. Bhatia will bear testimony. I have not felt shy of it. I am not miserly in paying compliments if someone deserves it, and I have paid compliments to the Finance Minister, not because he is the occupant of the house in which I lived, not because I have a fancy